

RAJYA SABHA SECRETARIAT
RTI CELL

PARLIAMENT HOUSE ANNEXE
NEW DELHI

RS/1(1)/2022-RTI

Dated the 7th January, 2022

CIRCULAR
(No.1/2022)

Subject: Furnishing of information in respect of RTI applications/appeals.

In view of the recent spike in COVID cases, the Secretariat issued directions that physical attendance of non-gazetted officials shall be restricted to 50% of the actual strength and the remaining 50% shall work from home w.e.f. 5th January to 31st January, 2022.

2. Although the efforts are being made to collect the relevant information timely from the concerned Branches/Sections on various RTI Applications/Appeals, yet due to the availability of skeletal staff, collection of information/replies to RTI applications/Appeals may get delayed.
3. The applicants are informed that the RTI Applications/Appeals received in the Secretariat are being responded within the stipulated time, as far as possible.



Vinay Shankar Singh
Director & CPIO